

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE BENCH AT CHENNAI

Original Application No. 131 of 2020 (SZ)

1. M. Jayachandran
Son of Murugesan Naidu
Gangaiamman Kovil Street,
Puliyankannu- Navlock Village,
Ranipet, Ranipet District – 632 401.
9789052084; saisathyajith@gmail.com
 2. B. GopiSathiyarajan
Son of S. Balan,
No. 4/36B, Bajanaikoil Street,
Thandalam – Ranipet, Ranipet District – 632401
9789052084; saisathyajith@gmail.com
- ...Applicants

Vs.

1. The Ministry of Environment
Forest and Climate Change, Rep by its Secretary
3rd Floor, Prithvi Wing
Indira Paryavaran Bhawan
JorBagh, New Delhi – 110003
Phone. No. + 91 11 24695262, 24695265,
24695132
Email- secy-moef@nic.in
2. The State of Tamil Nadu
Rep.by.its Secretary
Environment and Forest Department
Secretariat, Fort.St. George, Chennai 600 108
Phone No:- 044 25671511
Email Id:- forsec@tngov.in
3. The District Collector,
District Collectorate
District Institution of Education and Training
(DIET)-Campus,
Kellys Road, Navalpur,
Ranipet – 632401
Email: collr-rpt@gov.in
Phone No. – 8300310130
4. The Sub-Collector
Cum Revenue Divisional Officer,
Office of the Revenue Divisional Officer
Ranipet – 632 401.
Email : rdorpt.tnvlr@gmail.com
Phone No. – 9445000416



N. Sathya

5. The Member Secretary
Tamil Nadu Pollution Control Board
No. 76, Mount Salai, Guindy, Chennai 600 032
Phone No.- 04422353145
E-mail- tnpcb-chn@gov.in
6. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Ranipet, Tamil Nadu
Phone Number:- 044-27174524
Email ID:- deetnpchv1r2018@gmail.com
7. The Chief Engineer,
Public Works Department, WRO
State Ground and Surface Water Resource Data
Centre,
Tharamani, Chennai – 600 113
Phone No. 044 28410402
Email- cgwchennai@gmail.com
8. M/s. Thirumalai Chemicals Limited
Rep. by its Chairman & Managing Director
25-A, SIPCOT Industrial Complex,
Ranipet, Tamil Nadu – 632 403
Ph. No:- 91471 244441
Email Id:- mail@thirumalaichemicals.com ...Respondents

AFFIDAVIT OF Mr. R Naresh

I, R. Naresh, aged about 55 years, representing the 8th Respondent, having office at Thirumalai Chemicals Limited, 25-A, SIPCOT Industrial Complex, Ranipet, Tamil Nadu – 632 403, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Factory Manager of the 8th Respondent (the “**Answering Respondent**”) and as such well acquainted with the facts of the case and competent to swear to the present Affidavit.
2. The instant Affidavit is being filed in compliance with the direction issued by this Hon’ble Tribunal in its order dated 27.01.2022, directing the Answering Respondent to comply with the following:

“10. The 8th Respondent is also directed to file a detailed report regarding the installation of Online Monitoring of Industrial Emission and Effluent System (OCEMS) as observed by the Pollution Control Board in their report.

In compliance with the above, the Answering Respondent submits as follows.



3. The Answering Respondent submits that it was one of frontrunners in operationalising the system of continuous online monitoring and had its system in place as far back as 2016 and has the capacity to monitor both emissions as well as effluents. Thereafter, the Answering Respondent was directed enhance the functioning of its "Online Monitoring of Industrial Emission and Effluent Systems" ("OCEMS") by the Tamil Nadu Pollution Control Board, in its order dated 20.11.2021 vide Proc.No. T5/TNPCB/F.0892/VLR/RL/W/2021.
4. In prompt compliance of the same, the Answering Respondent has upgraded its OCEMS and the same has been communicated to the Tamil Nadu Pollution Control Board as well. In fact, the Tamil Nadu Pollution Control Board has rightly observed that the OCEMS has been duly operationalised by the 8th Respondent in its Report dated 03.01.2022, in the following manner:
- " 8. It is respectfully submitted that the unit has installed Electro Magnetic Flow Meters at 17 points of ZLD system and all the EMFM have been connected to the Water Quality watch Centre, TNPCB, Chennai. The unit has also provided Online Continuous Emission Monitoring System at four stacks and the same is connected to the Care Air Centre, TNPCB, Chennai."*
5. The Answering Respondent submits that it has provided for pH and TDS meters at the two rainwater outlets in its premises and has connected the same to the Care Air Center, Tamil Nadu Pollution Control Board to enable online monitoring of the data. A screenshot of the parameters connected online to the Care Air Center is filed along with this Affidavit.
6. The Answering Respondent has also set up camera at the rain water outlets in the premises and the video feed from the said cameras is connected to the Care Air Center for live monitoring. A screenshot of the camera feed as available with the Care Air Center is also filed along with this Affidavit.

Emission:

7. The emission from the process scrubbers and the Thermic Fluid Heater system have been connected online to the Care Air Centre and monitored on a 24X7 basis.

S. No.	Source	Parameters monitored
1	PA1 Scrubber	Volatile Organic Compounds & Carbon Monoxide
2	PA 2 Scrubber	Volatile Organic Compounds & Carbon Monoxide
3	PA 3 Scrubber	Volatile Organic Compounds & Carbon Monoxide
4	Thermic Fluid Heater	Oxides of Sulphur, Oxides of Nitrogen, Carbon Monoxide and Particulate matter.



Nandu

Effluent:

8. The flow meter readings of 17 flow meters of the Zero Liquid Discharge System and pH, TDS of the Rain Water Outlets (2 Nos.) is also connected online to the Water Quality Watch Centre and is being monitored on a 24 X 7 basis.

S. No.	Source	Parameters monitored
1	ETP Inlet	Flow
2	ETP Outlet	Flow
3	MEE Steam Inlet	Flow
4	RO-4 Feed	Flow
5	RO-4 Permeate	Flow
6	RO-4 Reject	Flow
7	RO-5 Feed Inlet	Flow
8	RO-5 Permeate	Flow
9	RO-5 Reject	Flow
10	Ro-6 Feed Inlet	Flow
11	RO-6 Permeate	Flow
12	RO-6 Reject	Flow
13	WHE Steam	Flow
14	WHE Feed	Flow
15	MEE Feed	Flow
16	MEE Distillate	Flow
17	ATFD Feed	Flow
18	Rain Water Outlet-I	TDS
19	Rain Water Outlet-I	PH
20	Rain Water Outlet-II	TDS
21	Rain Water Outlet-II	PH

9. The above compliance has been communicated to the Tamil Nadu Pollution Control Board on 11.02.2022.

In the above circumstances, it is humbly submitted that this Hon'ble Tribunal be pleased to take the instant Affidavit on record and pass such suitable orders as it may deem fit in the facts and circumstances of the case and thus render justice.

Dated at Chennai on this 18 day of February, 2022.



Handwritten signature

Counsel for 8th Respondent



Naresh

8th Respondent

VERIFICATION

I, R. Naresh, Son of R. Neelakanta Reddy, aged about •years and having office at Thirumalai Chemicals Limited, 25-A, SIPCOT Industrial Complex, Ranipet, Tamil Nadu – 632 403, do affirm that I am the Authorised Signatory of the Answering Respondent and hereby verify that the contents of this Affidavit are true and based on legal advice, and that I have not suppressed any material fact.

Date: 18th February, 2022

Place: Ranipet



Naresh

8th Respondent